

[English]

Bank Loans in West Bengal Under PMRY

7342 SHRI BIR SINGH MAHATO
DR ASIM BALA

Will the Minister of FINANCE be pleased to state

(a) the number of entrepreneurs in West Bengal provided with bank loans under Prime Ministers Rozgar Yojana during 1993-94,

(b) the number of educated unemployed persons whose name had been recommended by the District Industrial Centre but have not sanctioned loan so far together with the reasons therefor and

(c) the steps being taken to avoid delay in granting of such loans by the nationalised banks?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) to (c) The Prime Ministers Rozgar Yojana (PRMY), which was launched on 2nd October, 1993 is aimed at providing employment to the educated unemployed youth. As per the data obtained from the Office of the Development Commissioner (Small Scale Industries) Ministry of Industry during the year 1993-94 the number of applications recommended by the District Industries Centres in the State of West Bengal under PMRY to banks was 544 out of which 899 applications were sanctioned loans by the banks during the same year.

Banks are under instructions to dispose of applications upto a credit limit of Rs 25 000/- within a fortnight and those for over Rs 25,000/- within 8 to 9 weeks. Reserve Bank of India, Government have advised the banks to dispose of the applications within the prescribed time limits.

Loan to Farmers in Madhya Pradesh

7343 SHRI KHELAN RAM JANGDE Will the Minister of FINANCE be pleased to state

(a) the number of marginal farmers provided with loans by cooperative commercial banks and regional rural banks for installing tube wells during the last three years in Madhya Pradesh,

(b) whether the Government have received complaints regarding irregularities in giving the above loans during the said period, and

(c) if so, the details thereof and the efforts being made by the Government to check these irregularities?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) National Bank for Agriculture and Rural Development (NABARD) has reported that the details of loans provided to marginal farmers in Madhya Pradesh by the cooperative, commercial and regional rural banks

separately for installation of tube wells during the last three years are not available. However the number of tube wells installed under the subsidy scheme out of own resources and with bank loan in Madhya Pradesh during the last three years is indicated below

Year	Number
1992-93	2879
1993-94	2626
1994-95	3633

(b) and (c) NABARD has reported that no complaint was received by the State Government regarding irregularities in providing loans during the above period. Complaints against banks regarding irregularities in the grant of financial assistance as and when received are taken up with the concerned banks for remedial action.

[Translation]

Foreign Loan

7344 SHRI KUNJEE LAL
SHRI RAM TAHAL CHOUDHARY

Will the Minister of FINANCE be pleased to state

(a) the total amount of outstanding foreign loan against India till 1993-94,

(b) the amount from whom it was taken, country wise,

(c) out of these the amount repaid by India so far

(d) the amount of annual interest being paid on this loan, and

(e) time by which the loan taken from each country is proposed to be repaid?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M V CHANDRASHEKHARA MURTHY)

(a) to (e) information is being collected and will be laid on the Table of the House.

[English]

Foreign Currency Rules

7345 SHRI ANANTRAO DESHMUKH Will the Minister of FINANCE be pleased to state

(a) whether the Government had set up a committee to examine the issue of foreign currency rules,

(b) if so, the details of the recommendations made by this committee, and

(c) the action taken by the Government on these recommendations?